

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/202/ (IB)/2017  
NAME OF THE PETITIONER(S) : POWERTEST ASIA PVT LTD  
NAME OF THE RESPONDENT(S) : BROTHERS ENGINEERS AND ERECTORS LTD  
UNDER SECTION : 433 ( e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

ORDER

No representation on behalf of both the parties. For passing appropriate order,  
time extended finally. Put up on 16.08.2017 at 10.30 A.M.

sd/-  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

bc